

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALIAHABAD BENCH,  
ALLAHABAD

Dated : Allahabad this the 18th day of December, 1995.

QUORUM : Hon. Mr. S. Das Gupta, Member-A  
Hon. Mr. T. L. Verma, Member-J

Civil Contempt Application No. 175 of 1994.

IN

O.A.NO. 601 of 1994.

Satish Chandra Srivastava,  
Retd. Station Engineer,  
Doordarshan,  
S/o. late Ram Prasad Srivastava,  
R/o. 17/17, Kasturba Gandhi Marg,  
Allahabad-211002. ....Applicant.  
(By Advocate Sri Ashok Nath Tripathi)

Versus

1. Sri Bhaskar Ghosh,  
Secretary to the Government of India,  
Ministry of Information and Broadcasting,  
Shastri Bhavan, New Delhi-110001.
2. Sri R. Basu,  
Addl. Secretary to the Government of India,  
Ministry of Information & Broadcasting  
cum - Director General,  
Doordarshan,  
Mandi House, New Delhi-110001.  
.... Respondents.

(By Advocate Sri N. B. Singh)

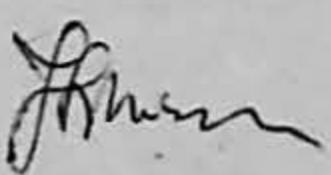
*V.L.* O R D E R (oral)  
(By Hon. Mr. S. Das Gupta, A.M.)

.....2/-

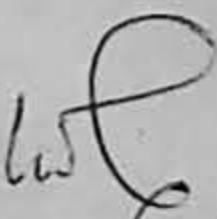
None for the applicant. There is no request for adjournment on his behalf. Sri N.B.Singh is present for the respondents. On the earlier occasion learned counsel for the applicant was given an opportunity to file a Supplementary Rejoinder-Affidavit to indicate which payments are yet due. No such Supplementary-Rejoinder-Affidavit has been filed. The learned counsel for the respondent has filed a Misc. Application enclosing certain letters from which it is clear that all terminal benefits due to the applicant have been paid to him. A copy of the misc. application has not been served on the applicant's counsel as he was not available.

2. It is now clear that all terminal benefits due to the applicant have been paid to him. No doubt there has been some delay in making these payments but, ~~xxnder~~ facts and circumstances of the case do not indicate that there has been wilful or deliberate disobedience on the part of the respondents.

3. In view of this, the contempt application is dismissed. Notices issued to the respondents are discharged.



Member-J.



Member-A

Pandey/-

CCA No. 475/94

in

D.A. No. 601/91

22.1.96

Hon'ble Mr. T.L. Verma, JM  
Hon'ble Mr. D.S. Bawaja, AM

Sh. A.N. Tripathi for the applicant. Misc.  
Appl. No. 66/96 has been filed for restoring this contempt  
application to its original no. Since this application  
has already been disposed of on merit by order dated  
18.12.95, petition for restoration is not maintainable.  
The applicant may, if advised, file application for review  
of the aforesaid order.

*D.S. Bawaja*  
AM

*JL*  
JM

Arvind.